देश में बिजली की बढ़ती हुई मांग

536. **श्री लाडली मोहन निगम :** क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को देश में बिजली की बढ़ती हुई मांग जिसके लिए राज्य विद्युत् मडलों को नये तापीय विद्युत् केन्द्रों का अधिष्ठापन अथवा वर्तमान विद्युत् केन्द्रों का विस्तार करना पड़ेगा, के संबंध में जानकारी है और यदि हां, तो विद्युत् उत्पादन कार्यक्रमों को पूरा करने के लिए नए संस्थापनों हेतु कोयले की पूर्ति को सुनिश्चित करने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ;

(ख) क्या यह सच है कि विशेषकर छिंदवाड़ा जिले में पेंच तथा रायगढ जिले में मांड नदी घाटी मे कोयले की सप्लाई की कमी के कारण तापीय विद्युत् उत्पादन योजनाओं में विलम्ब हो रहा है ;

(ग) क्या यह भी सच है कि मध्य प्रदेश के कोयला भण्डारों को अन्य राज्यों के विद्युत केन्द्रों से सम्बद्ध किया गया है तथा मध्य प्रदेश में भावी तापीय परियोजनाओ के लिए कोयले के कोई भण्डार सुरक्षित नहीं किये गये हैं ; और

(घ) क्या मध्य प्रदेश के कोयला भण्डारों को अन्य राज्यों के विद्युत् केन्द्रो से सम्बद्ध करने की नीति मध्य प्रदेश में विद्युत् की निरन्तर कमी के लिए जिम्मेदार है ?

†[**Growing demand of electricity in the country**

536. SHRI LADLI MOHAN NIGAM: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the growing demand of electricity in the country for which State Electricity Boards will have to instal new Thermal Power Stations or to expand the existing ones and if so, what steps are being taken by Government to ensure adequate supply of coal to new installations to cope with the power generation programmes;

(b) whether it is a fact that thermal power generation schemes particularly in Pench in Chhindwara district and in Mand river valley in Raigarh district are being delayed for want of supply of coal;

(c) whether it is also a fact that the coal reserves of Madhya Pradesh have been linked with power stations of other States and no coal reserves have been ear-marked to meet the needs of future thermal power projects in Madhya Pradesh; and

(d) whether linking of coal reserves in Madhya Pradesh with power stations in other States is responsible for the continuous shortage of power in Madhya Pradesh?]

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) जी, हां। वर्ष 1984-85 तक चालू की जाने वाली प्रस्तावित ताप विद्युत् स्कीमो के साथ कोयले की सप्लाई के स्रोतों और ढुलाई के साधन का संबध स्थायी कोयला लिकेज समिति ने पहले ही जोड़ रखा है। 1984-85 के बाद 1987-88 तक की अवधि मे चालू की जाने वाली स्कीमो के लिए लिंकेज का मामला विचाराधीन है।

(ख) छिंदवाड़ा जिले मे पेंच में और रायगढ़ जिले मे ताप विद्युत् केन्द्रो की प्रतिष्ठापना करने के संबध मे मध्य प्रदेश राज्य बिजली बोर्ड से जो प्रस्ताव प्राप्त हुए थे उनकी केन्द्रीय विद्युत् प्राधिकरण मे जाच हो रही है।

(ग) ताप विद्युत् केन्द्रों की आवश्यकता को पूरा करने के लिए कोयला लिंकेज राष्ट्रीय स्तर पर स्थापित किया जाता है न कि राज्य स्तर पर। तदनुसार, मध्य प्रदेश मे उपलब्ध कोयले का संबंध अन्य राज्यों के विद्युत् केन्द्रो से भी जोड़ा गया है। ऐसा करते समय मध्य प्रदेश के ताप विद्युत् उत्पादन की मांग को पूरा करने के लिए कोयले की समूची आवश्यकता को ध्यान में रखा गया है।

(घ) विगत काल मे पहले से ही समुचित योजना न बनाए जाने के कारण प्रतिष्ठापित क्षमता की कमी के कारण मध्य प्रदेश माग में कुछ कमी का सामना कर रहा है। मध्य प्रदेश मे सभी विद्युत् केन्द्रो मे कोयले के भण्डार सामान्यत: सतोषजनक रहे है और कोयले की कमी के कारण मध्य प्रदेश मे उत्पादन मे हुई हानि के बारे मे कोई सूचना नही है।

†[THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes. Sir. the Standing Coal Linkage Committee has already linked sources of coal supply and mode of transport with proposed thermal schemes programmes to be commissioned up to the year 1984-85. Linkages for the period beyond 1984-85 up to year 1987-88. for schemes to be commissioned in that period are under consideration.

†[ ] English translation.

(b) The proposal received from Madhya Pradesh State Electricity Board for installation of thermal power stations in Pench in Chindwara district and in Raigarh district are being examined in Central Electricity Authority.

(c) Linkage of coal is established to meet the requirement of thermal power stations on a national basis and not on a State basis. Accordingly the coal available at Madhya Pradesh has been linked to power stations of other states also, keeping in view the full requirement of coal for meeting the demand of thermal power generation in Madhya Pradesh.

(d) Madhya Pradesh has been facing some shortage of demand due to shortage of installed capacity due to inadequate pre-planning in the past. Coal stocks in all the power stations in Madhya Pradesh have been generally satisfactory and there is no report about loss of generation in Madhya Pradesh due to shortage of coal.]

All India NCC Officers Association

537. SHRI SHYAM LAL YADAV: Will the MINISTER OF DEFENCE be pleased to state:

(a) whether he has received any representation with regard to recognition of the All India NCC Officers' Association;

(b) whether the Association has been recognised; and

(c) if the answer to part (b) above be in the negative what are the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) No Sir.

(c) As most of these officers are part-time and scattered all over the country in various units, the matter requires detailed examination and serious consideration.

Complaints against cooking gas agents in Delhi

538. SHRI NARASINGHA PRASAD NANDA:
DR. V. P. DUTT:
SHRI DINESH GOSWAMI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of complaints received against the cooking gas agents in Delhi during the last three years, year-wise; and

(b) what was the nature of complaints received and what remedial action was taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH): (a) and (b). Requisite information is given in the statement enclosed.

Statement

(a) the number of complaints against the cooking gas dealers in Delhi received by the Complaint Cell of the Ministry during last three years is given below:—

Years	Number of complaints
1976-77	94
1977-78	114
1978-79	129
TOTAL	337

(b) Briefly the complaints received were of the following nature:

(1) Delay in supply of gas refills.

(2) Delay in release of new gas connections.

(3) Delay in release of new gas connections against termination vouchers.